

# FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" WING, BANDRA EAST, BKC, MUMBAI 51. Tel/Fax 022 26591270, Email fc-bhc@nic.in

Family Court, Mumbai.

Dated : 30.06.2020.

## OFFICE ORDER NO. 127/ 2020

In view of Office Order No.126/2020, dated 30/06/2020 issued by Family Court at Bandra Mumbai, the arrangement of Family Court, Mumbai from 01/07/2020 shall be as provided in Annexure A of this order till 31/07/2020.

Sd/-  
( M.S.Sharma )  
Principal Judge,  
Family Court, Mumbai.

**Encl. :- Annexure A**

**Copy to :**

1. The Presiding Officers C. R. No.1 to 7, Family Court, Mumbai.
2. Marriage Counsellor's Office, Family Court, Mumbai.
3. The Court Manager, Family Court, Mumbai.
4. The Registrar, Family Court, Mumbai.
5. The Dy.Registrar, Family Court, Mumbai.
6. The Superintendent/Sheristedar, Judicial Dept./Adm.Dept./Cash Dept./Copying Dept./Record Dept.
7. The Superintendent/Sheristedar, Family Court No.1 to 7.
8. The Clerk, Computer Section.
9. The President, Family Court Bar Association, Bandra, Mumbai.

**Functioning of Family Court, Mumbai as per directions issued by Hon'ble Bombay High Court on 30/06/2020**

Date	Time – 10.30 a.m. To 2.30 p.m. 1 <sup>st</sup> half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
01/07/2020	Shri L.B.Magdum, Judge, C.R. 4	Shri P.L.Palsingankar, Judge, C.R. 2
02/07/2020	Shri S.N.Rukme, Judge, C.R. 5	Shri M.M.Adwant, Judge, C.R. 3
03/07/2020	Smt. K.V.Thakur Judge, C.R. 6	Shri L.B.Magdum, Judge, C.R. 4
04/07/2020	Smt. J.P.Darekar, Judge, C.R. 7	Shri S.N.Rukme, Judge, C.R. 5
06/07/2020	Shri M.S.Sharma, Principal Judge, C.R. 1	Smt. K.V.Thakur, Judge, C.R. 6
07/07/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Smt. J.P.Darekar, Judge, C.R. 7
08/07/2020	Shri M.M.Adwant, Judge, C.R. 3	Smt. K.V.Thakur, Judge, C.R. 6

Date	Time – 10.30 a.m. To 2.30 p.m. 1 <sup>st</sup> half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
09/07/2020	Shri L.B.Magdum, Judge, C.R. 4	Shri S.N.Rukme, Judge, C.R. 5
10/07/2020	Shri S.N.Rukme, Judge, C.R. 5	Shri L.B.Magdum, Judge, C.R. 4
13/07/2020	Smt. K.V.Thakur Judge, C.R. 6	Shri M.M.Adwant, Judge, C.R. 3
14/07/2020	Smt. J.P.Darekar, Judge, C.R. 7	Shri P.L.Palsingankar, Judge, C.R. 2
15/07/2020	Shri M.S.Sharma, Principal Judge, C.R. 1	Shri M.M.Adwant, Judge, C.R. 3
16/07/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Shri L.B.Magdum, Judge, C.R. 4
17/07/2020	Shri M.M.Adwant, Judge, C.R. 3	Shri S.N.Rukme, Judge, C.R. 5
18/07/2020	Shri L.B.Magdum, Judge, C.R. 4	Smt. K.V.Thakur, Judge, C.R. 6

Date	Time – 10.30 a.m. To 2.30 p.m. 1 <sup>st</sup> half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
20/07/2020	Shri S.N.Rukme, Judge, C.R. 5	Smt. J.P.Darekar, Judge, C.R. 7
21/07/2020	Smt. K.V.Thakur Judge, C.R. 6	Shri P.L.Palsingankar, Judge, C.R. 2
22/07/2020	Smt. J.P.Darekar, Judge, C.R. 7	Shri M.M.Adwant, Judge, C.R. 3
23/07/2020	Shri M.S.Sharma, Principal Judge, C.R. 1	Shri L.B.Magdum, Judge, C.R. 4
24/07/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Shri S.N.Rukme, Judge, C.R. 5
27/07/2020	Shri M.M.Adwant, Judge, C.R. 3	Smt. K.V.Thakur, Judge, C.R. 6
28/07/2020	Shri L.B.Magdum, Judge, C.R. 4	Smt. J.P.Darekar, Judge, C.R. 7
29/07/2020	Shri S.N.Rukme, Judge, C.R. 5	Shri P.L.Palsingankar, Judge, C.R. 2

<b>Date</b>	<b>Time – 10.30 a.m. To 2.30 p.m. 1<sup>st</sup> half hour &amp; last half hour shall be earmark for administrative work</b>	<b>In charge Judge on duty in respect of the Courts not functioning</b>
30/07/2020	Smt. K.V.Thakur Judge, C.R. 6	Shri M.M.Adwant, Judge, C.R. 3
31/07/2020	Smt. J.P.Darekar, Judge, C.R. 7	Shri L.B.Magdum, Judge, C.R. 4

*sdl-*  
**Principal Judge  
Family Court, Mumbai**